

NATIONAL COMPANY LAW TRIBUNAL

**AMARAVATI BENCH
(Video Conference)**

PRESENT: SHRI BHASKARA PANTULA MOHAN – HON'BLE ACTING PRESIDENT

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 10.07.2021 AT 10.30 AM

TRANSFER PETITION NO.	IA No.68/2021
COMPANY PETITION/APPLICATION NO.	CP NO. 165/9/AMR/2019
NAME OF THE COMPANY	Macro Cast Pvt Ltd
NAME OF THE PETITIONER(S)	Jayasiddhi Ganesh Enterprises Pvt Ltd
NAME OF THE RESPONDENT(S)	Macro Cast Pvt Ltd
UNDER SECTION	9

Counsel for Petitioner(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Counsel for Respondent(s):

Ries

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard. IA No.68/2021 is reserved for orders.

SD/-
(BHASKARA PANTULA MOHAN)
ACTG. PRESIDENT